

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1123/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Reliance Mediaworks Ltd.
V/s.
Rashtiya Metal Ind. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Kavita Brid Chavan,
Adv. Archan Shah,
Ms. Pooja Vasanandani for
Respondent i/b Rajani Associates.

ORDER

CP No. 1123/I&BP/NCLT/MB/MAH/2017

First Call - None present.
Second Call - Petitioner : Absent, Respondent : Present.

This case was filed by the Petitioner on 20.06.2017 but whereas the
Petitioner has till date not appeared in this matter despite the matter has come up
for hearing three times.

: 2 :

The Petitioner having consecutively remained absent, this Petition is dismissed for default.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)